

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 19th September, 2014

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 132/2013	Ashish Gautam Vs. State of Rajasthan & 5 Ors.	Mr. Sachin K. Verma, Adv. Mr. Om. S. Shrivastav, Adv. for R-4 Dr. M.S. Kachhawa, Adv. For R-1 to 3.	
2.	Original Application No. 29/2014 (CZ)	Anurag Modi Vs. State of M.P. & 4 Ors.	Mr. Raghvendra kumar, Adv. Mr. SachinK. Verma Adv.for R-1,2 &3 Ms. Parul Bhadoriya, Adv for R-4	
3.	Appeal No. 03/2014(CZ)	Alok Shukla Vs/ Union of India & 3 Ors.	Mr. Shihir Dixit, Adv. Ms. Sudha Bhardwaj, Adv. Ms. Atindriya Chakrabarty, Adv. Mr. Siddhartha Singh Chouhan	
4.	Original Application No. 118/2013	Madhusudan Sharma Vs. State of Rajasthan & 7 Ors.	Mr. Purushaindra Kaurav Adv. Mr. Sandeep Singh Adv. For R-8	
5.	Original Application No. 10/2014	Babu Lal Jajoo Vs. Chief Secretary Govt. of Rajasthan & 2 Ors.	Mr. Lokendra Singh	
6.	Original Application No. 133/2013 (M.A. No 215/14)	Babu Lal Jaju Vs. State of Rajasthan	Mr. Shantnoo Saxena, Adv. for R-2 Mr. Sachin K. Verma, Adv	
7.	Original Application No. 34/2013	Subhash C Pandey Vs. Municipal Corporation Bhopal & 6 Ors.	Mr. Swapnil Gupta Adv. for Applicant Mr. AsadUllah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. For R-2,4&6 Dr. Sanjeev Sachdev, Chief Scientific Officer, EPCO for R-3&5 Mr. Ms. Parul Bhadoria Adv. for R-7	